NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL SHRI. S. VIJAYARAGHAVAN - MEMBER - TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/31/2016

NAME OF THE PETITIONER(S)

: P.K.Sudheer and 5 others

NAME OF THE RESPONDENT(S)

: Sree krishnapuram Hospitals Private Ltd and 11 others

UNDER SECTION

: 111, 397, 398, 402, 403, 406 & 237 r/w Sch XI

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Piestri 8. trasu

for Rapigopal + Raghunahan

Counsel for Resp Theat

9

M. RasHAN ATTR

PETITION ER

x Ald

for HARISHAN KAK MANI

ORDER

Counsel representing both the parties are present. Counsel for the Petitioner filed rejoinder; the copy of the same is furnished to the other side. Pleadings are complete. Matter is posted for final submissions. At request, time is enlarged. Put up on **09.11.2017 at 10.30 A.M.**

- 59

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)